

(b) the estimated amount likely to be spent on it during the year 1996-97; and

(c) the names of Mail and Express trains, which are not having any stoppage at Habeebganj Railway Station at present and are likely to have stoppage there during the year?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) (i) Total sanctioned cost for development of Coaching Terminal Facilities at Habibganj is Rs. 10.22 crores

(ii) Expenditure incurred upto 31.3.96 is Rs. 9 crores

(b) This information will be available in the Budget documents which would be laid on the House later today

(c) At present there is no proposal to provide stoppage of any additional Mail Express train at Habibganj

[English]

Audio Visual Alarm System

596 SHRI KRISHAN LAL SHARMA : Will the Minister of RAILWAYS be pleased to state

(a) whether the Bharat Electronics Limited has developed an automatic audio-visual alarm system for the unmanned level crossings; and

(b) if so, whether these have been put on the trial basis; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). Yes, Sir

(c) The train actuated radio based warning system designed and developed by M/s Bharat Electronics Ltd was tried out at two level crossing near Bangalore. The outcome of trials on these two level crossings is encouraging. Further, extended trials on eight more level crossings are underway on Northern, Southern and South-Central Railways

[Translation]

Loss Due to Water Overflow

597 SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that there has been a great loss of life and property worth crores of rupees due to the overflow of water from the drains

in the residential and commercial areas in Agra as the officers working in Ganga Action Plan did not allow to open the gates of the drains at the time of heavy rains.

(b) if so, the action taken by the Government against the officials responsible for this havoc; and

(c) the amount of compensation paid to the affected persons as a result of this loss?..

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b). The overflow of water from the drains in Agra leading to flooding of residential and commercial areas had nothing to do with the pollution abatement programme for river Yamuna under Ganga Action Plan - Phase II. The gates on the drains discharging into the river Yamuna were already open at the time of heavy rains. However, such overflow from the drains occurred as these were checked with silt and garbage

(c) Till 11th July, 1996, an amount of Rs. 9.76.600 had been paid as compensation to the affected persons by the State Government.

[English]

Criminal Cases Against Police Officials

598 SHRI RAJIV PRATAP RUDY : Will the Minister of HOME AFFAIRS be pleased to state

(a) the number of Delhi Police officials arrested for their involvement in the criminal cases during the last one year;

(b) the action taken against these officials; and

(c) the steps taken to ensure strict discipline among the law enforcing agencies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD MAQBOOL DARI) : (a) Two hundred Delhi Police Officials have been arrested in 160 criminal cases during the last one year between 1.7.1995 and 30.6.1996

(b) Details of the action taken are given in the enclosed statement

(c) The Delhi Police has been taking deterrent action against errant officials. This includes registration of cases, suspension, initiation of departmental inquiries, summary dismissal in suitable cases, etc. The training syllabus, both for initial training and refresher courses, is being revised so as to bring about the required behavioural changes among policemen. Briefing is also being given by senior officers to the members of the force through "Sampark Sabhas". A close watch is kept on the conduct of those policemen who come to adverse notice.

STATEMENT

	Inspr.	S.I.	A.S.I.	H.C.	Cts.	Class-IV
1. Suspended	3	15	8	26	63	1
2. Dismissed	1	-	-	-	4	-
3. D.E. initiated	-	3	-	11	19	-
4. Admonished/acquitted	-	-	-	-	5	-
5. Action held-in-abeyance till the finalisation of criminal cases	1	4	11	10	15	-
Total :	5	22	19	47	106	1

Grand Total - 200

Train Between Kolhapur and Mumbai

599 SHRI UDAYSINGRAO GAIKWAD : Will the Minister of RAILWAYS be pleased to state

(a) whether requests have been received to increase the speed of existing train between Kolhapur and Mumbai and for introduction of a new super fast train between Kolhapur and Mumbai;

(b) if so, the details thereof;

(c) whether any action has since been taken on these requests; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir

(b) to (d). 1012 Mahalaxmi Express has been speeded up by 15 minutes alongwith its rescheduling between Kolhapur and Mumbai with effect from 1.12.1995. Demand for the introduction of a superfast train between Kolhapur and Mumbai has been examined but not found feasible at present due to operational and resource constraints

Assam Tribal Riots

600 SHRI SUDHIR GIRI
SHRI RAM KRIPAL YADAV
DR JAYANTA RONGPI

Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any inquiry has been made by the Government into the recent Assam tribal riots killing a large number of persons;

(b) if so, the main causes of the riots;

(c) the extent of loss of human lives and property in these clashes; and

(d) the steps taken by the Union Government to give relief to the affected people and check the recurrence of such riots?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). The State Government has appointed a Commission of Inquiry headed by a retired judge to inquire into the matter. The Commission will submit its report within six months from the date of its appointment.

According to the information received from the State Government, the tragedy has claimed 172 lives. 287 villages are reported to have been affected. A large number of houses were damaged.

(d) Additional Central Para Military Forces were airlifted to Assam to assist the State Government in dealing with the situation. Army columns were deployed in Kokrajhar and Bongaigaon districts. Army was also alerted in other parts of the State. The situation was regularly monitored by the Home Ministry and the State Government was advised to take all possible measures to control the situation. A team of senior officers representing the Ministries of Home and Defence and the CRPF, was deputed to the State to discuss the situation with the Chief Minister and senior State Government officials and Army officers. A proposal has been received from the State Government for sanction of Central assistance for the rehabilitation of the affected people. The matter is under consideration.

Enquiry Commission on Bombay Riots

601 SHRI ANIL BASU : Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the Union Government had given assurance on the floor of the house regarding completion of work of Enquiry Commission on Bombay Riots; and

(b) if so, the steps taken/contemplated to be taken to keep the assurance?